

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT No- II**

*** **

(19) C.P.(IB)-3908(MB)/2018

**Ganpati Industrial Pvt Ltd
V/s
Larsen & Toubro Ltd.**

*** **

Dated 03rd March, 2021

ORDER

The matter is taken up through Virtual Hearing. Ld. Counsel Mr. Rashid Boatwalla appeared for the Respondent. Due to paucity of time the matter could not be taken up. List the matter on **05.04.2021** for hearing.

**Sd/-
MOHAMMED AJMAL
Member (Judicial)**
JD

**Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)**